

Export of sub-standard meat to Middle-East countries

'139 SHRI KAPIL VERMA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have investigated as to how sub-standard meat was allowed to be exported to

the Middle-East countries which refused to lift the consignment;

(b) if so, what action has been taken against those found responsible for such export; and

(c) what measures are being taken to fully tap the meat markets in EEC countries including Spain and also the Middle-East countries?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH): (a) The matter is under investigation.

(b) Pending investigations, allocation of quota for export of sheep and goat meat to the parties involved has been suspended.

(c) Quality Control measures have already been strengthened to ensure product acceptability in the overseas markets. Various incentives like Cash Compensatory Support, Import Replenishment and Duty-drawback, Special Commodity Rates for transportation of meat by air, are available for exports. UK market would be opened for canned meat following our efforts to get approval from the UK, Ministry of Agriculture, Fisheries and Food.

Foreign exchange earned by ITDC

*140. SHRIMATI USHA MALHOTRA:

SHRI VITHALRAO
MADHAVRAO
JADHAV:

Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state what was the

quantum of foreign exchange earned by the India Tourism Development Corporation during the last three years, year-wise?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT): The foreign exchange earned by ITDC during the last three years is as under:

(Rs. in lakhs)

Year	Amount
1982-83	994.94
1983-84	1204.59
1984-85	1066.52

Change in Common Freight System

*f-977. SHRI CHIMANBHAI MEHTA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that Government have accepted in principle that common freight system introduced since 1956 for the transport of iron and steel be changed now on the basis of B. D. Pandey Committee's recommendations;

(b) whether according to an estimate of Gujarat Government the implementation of this recommendation is likely to result in rise in prices of steel, iron by Rs. 400 and 300 per ton respectively thereby jeopardising nearly 5000 engineering and foundry units in Gujarat;

(c) whether the Central Government have received representations from organisations; and

†Previously Unstarred Question 514 transferred from the 20th November, 1985.